

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K-13011/1/2017-US.I (i)  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 15<sup>th</sup> February, 2017.

**NOTIFICATION**

In exercise of the powers conferred by clause (2) of article 124 of the Constitution of India, the President is pleased to appoint Shri Justice Sanjay Kishan Kaul, Chief Justice of the Madras High Court, to be a Judge of the Supreme Court of India with effect from the date he assumes charge of his office.

*my*  
*15/2/2017*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tel: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K. 13011/1/2017-US.I (i)

Dated 15.02.2017

Copy to:-

1. Shri Justice Sanjay Kishan Kaul, Chief Justice, Madras High Court, Chennai.
2. The Secretary to the Governor of Tamil Nadu, Chennai.
3. The Secretary to the Chief Minister of Tamil Nadu, Chennai.
4. The Secretary to the Chief Justice, Madras High Court, Chennai.
5. The Chief Secretary, Government of Tamil Nadu, Chennai.
6. The Registrar General, Madras High Court, Chennai.
7. The Accountant General, Tamil Nadu, Chennai.
8. The President's Secretariat, (CA.II Section), New Delhi
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Addl. Registrar (Conf.), O/o Chief Justice of India,  
5, Krishna Menon Marg, New Delhi.
11. PS to ML&J/PS to MoS(L&J)/PSO to Secretary (Justice)/JS(J-I)/DS(ANS)/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice,  
Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978